

- (6) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 35 of the Food Corporation Act, 1964:—
- (i) Annual Report of the Food Corporation of India for the year 1973-74 along with the Audited Accounts.
- (ii) Annual Report of the Food Corporation of India for the year 1974-75 along with the Audited Accounts.
[Placed in Library. See No. LT-275/77].

**MADURAI CITY MUNICIPAL CORPORATION
(AMT.) ACT, 1977**

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): I beg to lay on the Table a copy of the Madurai City Municipal Corporation (Amendment) Act, 1977 (President's Act No. 7 of 1977) (Hindi and English versions) published in Gazette of India dated the 28th April, 1977, under sub-section (3) of section 3 of the Tamil Nadu State Legislature (Delegation of Powers) Act, 1976. [Placed in Library. See No. LT-278/77].

**ANNUAL REPORTS, AUDIT REPORT AND
ANNUAL ACCOUNTS**

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI PRATAP CHANDRA CHUNDER): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 1975-76. [Placed in Library. See No. LT-277/77].
- (2) (i) A copy of the Audit Report (Hindi and English versions) on the accounts of the National Council of Educational Research and Training for the year 1974-75.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.

[Placed in Library. See No. LT-278/77].

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 1975-76.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.

[Placed in Library. See No. LT-279/77].

- (4) A copy of the Annual Accounts of the University of Delhi for the year 1974-75 together with Audit Report thereon (Hindi and English versions). [Placed in Library. See No. LT-280/77].

- (5) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 29 of the University of Hyderabad Act, 1974:—

(i) Certified Accounts of the University of Hyderabad for the year 1974-75.

(ii) Certified Accounts of the University of Hyderabad for the year 1975-76.
[Placed in Library. See No. LT-281/77].